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Title: Need to release the balance amount of grants due to the Government of Karnataka under Teachers Education Programme.-
Laid.

SHRI IQBAL AHMED SARADGI (GULBARGA): The Karnataka State Government had submitted the a proposal regarding Sanction of Grants under Centrally Sponsored Scheme of Teachers Education for 2004-05 to the State of Karnataka – establishment of 7 new DIETs and upgradation of CTE, Gulbarga as IASE in the State vide Reference No. F44-8/2004/EE-9 dated 22.11.2004 to the Ministry of Human Resource Development. The Government of India had sanctioned Rs. 1266.71 lakhs as Central assistance under the Teacher Education Scheme, and approved the establishment of 7 new DIETs for 7 revenue districts of Chamarajanagar, Gadag, Haveri, Koppal, Bijapur, Chitradurga and Udupi of which Bijapur, Chitradurga and Udupi are through upgradation of existing elementary teacher training institutions.

The Government of India made certain observation vide their letter No. 44-8/2004/EE-9, dated 3 December, 2004 which was replied by the State Government on 10.1.2005.

The State government informed the Government of India that separate C & R rules have been framed for DIEFs/CTEs and DSERT.

Government of India released grants for 20 existing DIETs and one existing IASE. The Grants has not been released so far to nine existing CTEs (out of which 5 are Government CTES), 7 new DIETs, upgraded IASE at Gulbarga and assistance to DSERT for preparation of materials.

I therefore, urge the Government of India to kindly release the grants immediately.